

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs.
(Establishment Section) Civil Secretariat,
Srinagar/Jammu

Subject: Confirmation/ regularization of Officers of the Jammu and Kashmir Legal (Gazetted) Service.

Reference : J&K Public Service Commission's No. JKPSC-DPS/16/2025-05(7655407) dated 22.08.2025.

Government Order No. **10974** -JK(LD) of 2025.
Dated.29 -08- 2025.

As recommended by the Jammu and Kashmir Public Service Commission/ Departmental Promotion Committee, sanction is hereby accorded to confirmation/ regularization of the following Assistant Legal Remembrancers as Deputy Legal Remembrancers in the Jammu and Kashmir Legal (Gazetted) Service in the Pay Level -11 (67700-208700) from the dates shown against each:-

S.No.	Name of the officer S/ Shri	Date of Confirmation/ Regularization.
1.	Suriaya Saleem	02.03.2024
2.	Zahoor Ahmad Ganie	02.03.2024

The Officers upon their promotion shall continue at their present place of posting till further Orders.

This Order shall be subject to the outcome writ petition/ O.A, if any, pending before any Court of Law/ Tribunal.

By Order of the Government of Jammu and Kashmir.

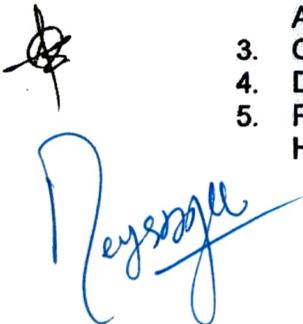
Sd/-
(Achal Sethi)
Secretary to Government

No.LAW-Est/40/2025-10

Dated. 29 -08-2025

Copy to the :-

1. Commissioner Secretary to Government, General Administration Department.
2. Director Finance, Department of Law, Justice and Parliamentary Affairs.
3. Chief Executive Officer, J&K Economic Reconstruction Agency.
4. Director Litigation, Jammu/ Kashmir.
5. Private Secretary to Hon'ble Chief Minister, J&K for information of the Hon'ble Chief Minister.



6. Private Secretary to Secretary to Government, Department of Law, Justice and PA for information of the Secretary.
7. Concerned officer for information.
8. Incharge Website, Department of Law, Justice and PA.
9. Government Order file
10. Concerned file.


29.08.25
(Reyaz Ali Bhat)
Deputy Legal Remembrancer 
29/08/25